

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/145/KOB/2024 in CP(IBC)/41/KOB/2023
SECTION	REG.8 (1) IBBI.
NAME OF PARTIES	MUJAHID Y (BANKRUPTCY TRUDTEE) IN THE MATTER OF THE KERALA STATE CO OPERATIVE BANK LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	MUJAHID Y (BANKRUPTCY TRUSTEE)
RESPONDENTS ADVOCATE/ PROFESSIONAL	IA(IBC)/145/KOB/2024 in CP(IBC)/41/KOB/2023

09 April 2024

O R D E R

IA(IBC)/145/KOB/2024 in CP(IBC)/41/KOB/2023

None appears on behalf of the Applicant.

Matter renotified on **15.04.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**